

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 43 OF 2018 &  
IA NO. 229 OF 2018**

**Dated: 21<sup>st</sup> February 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**GMR Kamalanga Energy Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Matrugupta Mishra

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the Respondents returnable on 28.03.2018. Dasti, in addition, is permitted.

List the matter on **28.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I. J. Kapoor)  
Technical Member**